

TRACES

account, documents, TDS statements, TDS deposited and other available records.

Centralized Processing Cell | TDS Reconciliation Analysis and Correction Enabling System



			TORN	I NO. 16A					
			[See n	ale 31(1)(b)]					
	Ce	ertificate under	section 203 of the Inc	ome-tax Act, 1961 for t	tax deduct	ed at source			
ertificate No.	OUIAMEL						Last updat	ed on	08-Nov-2017
	Name and address	s of the deducto	or		Name	and addres	s of the ded	uctee	
NATIONAL COMPANY LAW TRIBUNAL ROOM NO, BLOCK NO. 3, LODHI ROAD, CGO COMPLEX, NEW DELHI - 110003 Delhi +(91)11-24369753 UDC.CLB@NIC.IN				H NO 70 BLO	SURAJ PARKASH H NO 70 BLOCK 13, GOVT QRT DS FIRST FLOOR, P L ROAD, DAV NAGAR, DELHI - 110005 Delhi				P L ROAD,
	PAN of the deductor		TAN of	the deductor			PAN of t	he ded	uctee
	PANNOTREQD		DEL	N15857C			ADQI	P8641	м
	CIT (TDS)		Assessn	nent Year			P	eriod
The Commissioner of Income Ta Aayakar Bhawan, District Centre, 6th Floor Ro Luxmi Nagar, Delhi - 1100				2018-19			From 01-Jul-2017		т _о 30-Sep-2017
			Summa	ry of payment	138.0				·
Sl. No. Amount paid/ cred		iid/ credited						of payment/ credit (dd/mm/yyyy)	
i		23226	.00	194J					30-09-2017
Total (R	s.)	23226	23226.00						
		Sum	mary of tax deducted	at source in respect of	Deductee				
Quarter			umbers of Original Statements of TDS section (3) of Section 200	Amount of Tax Deducted in respect		respect of	of Amount of Tax Deposited / Remitte respect of Deductee		
			QSQPSCRE		2322.00		2322		
	I. DETAILS OF TAX DE			NTRAL GOVERNMENT tax deducted and deposite				USTM	ENT
	X1.115.111			Book Identi					
SI. No.	Tax deposited in respect of deductee (Rs.)		pt Numbers of Form No. 24G	DDO serial number in Form N 24G		5.0	Date of Transfer voucher (dd/mm/yyyy)		Status of Matchin with Form No. 24
1	2322.00		1030255	00003	00003		30-09-2017		F
Total (Rs.)		2322.00			NIVIPIA)		17/1/19/5/		
				HE CENTRAL GOVERN tax deducted and deposit				LLAN	
Sl. No.	Tax deposited in respect of the		Challan Identification Number (CIN)						
on indi	deductee (Rs.)	BS	SR Code of the Bank Branch	Date on which tax deposited (dd/mm/yyyy)		Challan Serial Number St		atus of matching wi OLTAS*	
Total (Rs.)								QUI ION	
			Ve	erification					

Certificate Number:	OUIAMEL	TAN of Deductor: DELN15857C	PAN of Deductee: ADQPP8641M	Assessment Year: 2018-19
Place		NEW DELHI		

Place	NEW DELHI	
Date	11-Nov-2017	(Signature of person responsible for deduction of tax)
Designation: DDO		Full Name: INDRAGANDHI

- I. Form 16A contains the latest transaction reported by the deductor in the TDS / TCS Statement. For further details please view your 26AS for same AY on the website https://www.tdscpc.gov.in
 2. To update the PAN details in Income Tax Department database, apply for 'PAN change request' through NSDL or UTITSL
 3. In items I and II, in column for tax deposited in repect of deductee, furnish total amount of TDS, surcharge (if applicable) and education cess (if applicable).

Legend used in Form 16A

* Status of matching with OLTAS

Legend	Description	Definition
U	Unmatched	Deductors have not deposited taxes or have furnished incorrect particulars of tax payment. Final credit will be reflected only when payment details in bank match with details of deposit in TDS / TCS statement
P	Provisional	Provisional tax credit is effected only for TDS / TCS Statements filed by Government deductors."P" status will be changed to Final (F) on verification of payment details submitted by Pay and Accounts Officer (PAO)
F	Final	In case of non-government deductors, payment details of TDS / TCS deposited in bank by deductor have matched with the payment details mentioned in the TDS / TCS statement filed by the deductors. In case of government deductors, details of TDS / TCS booked in Government account have been verified by Pay & Accounts Officer (PAO)
o	Overbooked	Payment details of TDS / TCS deposited in bank by deductor have matched with details mentioned in the TDS / TCS statement but the amount is over claimed in the statement. Final (F) credit will be reflected only when deductor reduces claimed amount in the statement or makes new payment for excess amount claimed in the statement

** Nature of Payment

Section Code	Description				
193	Interest on Securities				
194	Dividends				
194A	Interest other than 'Interest on securities'				
194B	Winning from lottery or crossword puzzle				
194BB	Winning from horse race				
194C	Payments to contractors and sub-contractors				
194D	Insurance commission				
194E	Payments to non-resident sportsmen or sports associations				
194EE	Payments in respect of deposits under National Savings Scheme				
194F	Payments on account of repurchase of units by Mutual Fund or Unit Trust of India				
194G	Commission, price, etc. on sale of lottery tickets				
194H	Commission or brokerage				
1941	Rent				
194J	Fees for professional or technical services				
194K Income payable to a resident assessee in respect of units of a specified fund or of the units of the Unit Trust of India					
194LA	Payment of compensation on acquisition of certain immovable property				
194LB	Income by way of Interest from Infrastructure Debt fund				
194LC	Income by way of interest from specified company payable to a non-reside				

Section Code	Description		
195	Other sums payable to a non-resident		
196A	Income in respect of units of non-residents		
196B	Payments in respect of units to an offshore fund		
196C	Income from foreign currency bonds or shares of Indian company payable non-residents		
196D	Income of foreign institutional investors from securities		
206CA	Collection at source from alcoholic liquor for human consumption		
206CB	Collection at source from timber obtained under forest lease		
206CC	Collection at source from timber obtained by any mode other than a fore- lease		
206CD	Collection at source from any other forest produce (not being tendu leaves)		
206CE	Collection at source from any scrap		
206CF	Collection at source from contractors or licensee or lease relating to parking lots		
206CG	Collection at source from contractors or licensee or lease relating to toll plaza		
206CH	Collection at source from contractors or licensee or lease relating to mine or quarry		
206CI	Collection at source from tendu Leaves		
206CJ	Collection at source from on sale of certain Minerals		
206CK	Collection at source on cash case of Bullion and Jewellery		